

Seventeenth Loksabha

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Title:Introduction of the Constitution (Amendment) Bill, 2020 (Insertion of New Article 14A).

SHRI ANTO ANTONY (PATHANAMTHITTA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI ANTO ANTONY: Sir, I introduce** the Bill.